NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/66/2016

NAME OF THE PETITIONER(S)

: John Mathews & 3 others

NAME OF THE RESPONDENT(S)

: Stanpro Pharmaceuticals Limited

UNDER SECTION

: 111A & 237(b)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

R. ASHORKOMAR Counsel for Respondent

M.v.1. SaiviL.

2. T.v.P. Sai Vilhani MAnantin

ORDER

Counsel representing both the parties are present. Time extended at request for hearing CA-69/2001. Put up on 12.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)